

- Fructose
- Ferrous Fumarate
- Magnesium Gluconate
- Active principles of Podophyllum
- Active principles of Senha and Belladonna
- Digoxin B. P.
- Intestopan substance (S.E.)

And various types of drug formulations such as tablets, capsules and injectables etc.

(d) Names of Directors of Sandoz are as under:

- (a) Mr. S. Ranganathan (Chairman)
- (b) Dr. J. N. Banerjee, Managing Director
- (c) Mr. W. Staub
- (d) Dr. S. K. Bhattacharya, Whole time Director
- (e) Mr. Y. N. Desai, Whole time Director (Proposed)
- (f) Dr. R. A. Boissonas
- (g) Prof. Dr. Botond Borde
- (h) Dr. M. Moret
- (i) Mr. D. S. Patel
- (j) Dr. H. Winkler
- (k) Mr. Burno Stelder.

**Privileges:** (a) Mr. S. Ranganathan (Chairman) is entitled to reimbursement of water and electricity charges incurred by him at his residence.

(b) Government approved the re-appointment of Dr. Banerjee as M.D. of the company for five years w.e.f. 10-3-1976 on a salary of Rs. 7,500/- p.m. plus 0.25% commission on net profits subject to a maximum of Rs. 10,000/- p.a. plus usual perks. The application for the period beyond 10-3-1981 is, however, pending.

(c) Mr. Staub has been approved a salary of Rs. 6000/- p.m. plus 0.25% commission subject to ceiling of Rs. 10,000/- p.a. plus usual perks.

(d) Government approved the re-appointment of Dr. S. K. Bhattacharya as whole-time Director of the company for five years w.e.f. 1-6-1976 on a salary of Rs. 5,000/- p.m. plus 0.25% commission subject to a maximum of 20% of the salary plus other usual perks.

(e) Application for the appointment of Mr. Y. N. Desai as whole-time Director is pending and as such his remuneration is yet to be decided.

(f) The remaining Directors are entitled to a sitting fee of Rs. 250/- per meeting.

Information relating to show-cause notice, if any, issued to the Directors of the company is not available. However, one show-cause notice was issued to M/s. Sandoz India Ltd. in April 1979 for producing Santevini in excess of the approved capacity and also because a part of the production was without valid approval under the I(D&R) Act. In pursuance of the said show-cause notice Government decided to restrict the supply of canalised raw materials required for Santevini so as to contain its production to the approved level. This ban still continues to be in force pending finalisation of their case relating to regularisation/recognition of excess capacity, under the Drug Policy of 1978 and the Policy of August 1980 relating to recognition of installed capacity.

(e) and (f). The Committee on High Technology constituted by Government considered the manufacturing processes of Calcium Gluconate and Intestopan Substance and came to the conclusion that both involve high technology.

#### Survey of Sea Bed Soil in Godavari Basin

1304. SHRI P. RAJAGOPAL NAIDU: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the O.N.G.C. has decided to carry out detailed sea bed

soil investigations and resolution shallow seismic surveys in Godavari basin; and

(b) if so, when?

THE MINISTER OF PETROLEUM, CHEMICALS & FERTILIZERS (SHRI P. C. SETHI): (a) and (b). Yes, Sir. Detailed sea bed soil investigations and high resolution sparker surveys are already in hand. During 1980-81 field season shallow bores were drilled in six locations. In June—July, 1981 560 Kms. of sparker and 290 Kms. of high resolution sparker data was collected. The work will continue during the field season 1981-82.

#### Restoration of Sick Oil Wells

1305. SHRI JAGPAL SINGH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of "Sick" oil wells in the country stating the names of the States and the expenditure being incurred on these oil wells;

(b) whether there is any possibility to restore the "Sick" oil wells; if so, to what extent; and

(c) how far these "Sick" oil wells would be economically viable after their restoration?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) The details of sick wells are given below:

Assam	143
Gujarat	325
Arunachal Pradesh	1

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Total: 469

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In addition to above Assam Oil Company have shut down 263 non-producing wells in Digboi fields and

Oil India Limited have rested 24 poor producing wells.

Expenditure incurred on repairs of these wells can be known after carrying out the same.

(b) A large number of these wells are capable of giving oil/gas production after necessary repairs.

(c) The economics can be worked out after the wells are repaired and tested for production rates.

#### Telephones out of order in Greater Bombay

1306. SHRI G. M. BANATWALLA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware of the large number of telephones in Greater Bombay being persistently "out-of-order" recently and the complaints remaining unattended to; and

(b) whether the attention of Government has been drawn to the adjournment of the meeting of the Bombay Municipal Corporation held on 6th August, 1981 to protest against the "callous working of the Telephone Department" with hundreds of telephones in Greater Bombay out-of-order and the Department doing nothing to attend to public complaints?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) Due to monsoon rains a number of telephones went out of order. These were restored within the shortest possible time.

(b) Press report had appeared about the five-minute adjournment of the meeting of Bombay Municipal Corporation on 6-8-81. The fault position is constantly being kept under watch and corrective action is being taken.